

REGION	STATE ELECTRICITY BOARD/ DEPARTMENT	1989-90 \$
	3. Meghalaya	10.90
	4. Nagaland	18.00**
	5. Tripura	29.78@
	6. Arunachal Pradesh	27.60@
	7. Mizoram	29.00@

NOTES 1. \$ Provisional

2. The lower T&D losses figure in respect of Meghalaya are due to bulk sale of energy to the neighbouring States.

SOURCES: 1. PDB & I Dte., CEA

2. @ State Elec. Boards/Elec. Deptts.

3. *Resource discussion held in Planning Commn.

4. **Annual Plan discussion for 1991-92

Setting up of Petrol Pumps in Vikaspuri

3632. SHRI MADAN LAL KHURANA:
Will the Minister of PETROLEUM AND
NATURAL GAS be pleased to state:

(a) whether the nearest petrol pump
from Vikaspuri, New Delhi, is situated
at a distance of 6-8 Kms;

(b) whether the DDA had sanctioned
two sites for petrol pumps in this
area;

(c) if so, reasons for not allotting
petrol pumps in Vikaspuri and the
steps taken in this direction; and

(d) the details of other areas in
Delhi where petrol pumps and gas
agencies are likely to be allotted?

THE MINISTER OF PETROLEUM
AND NATURAL GAS (SHRI B. SHAN-
KARANAND): (a) No, Sir.

(b) No, Sir. Only one site has been
sanctioned.

(c) Possession of the site has not
yet been given.

(d) New petrol/diesel dealerships
and LPG distributorships are opened
in different cities as per Marketing
plans and policy from time to time.

Vijayawada Thermal Power Station

3633. SHRI K.V. THANGKA BALU:
Will the Minister of POWER AND
NON-CONVENTIONAL ENERGY
SOURCES be pleased to state:

(a) whether the Vijayawada thermal
power project stage-III, of Andhra
Pradesh has been approved by the
Union Government;

(b) if so, the estimated cost and the
amount earmarked for it; and

(c) when the work on the project is
likely to start and the target fixed for
its completion?

THE MINISTER OF STATE OF THE
MINISTRY OF POWER AND NON-
CONVENTIONAL ENERGY SOURCES
(SHRI KALP NATH RAI): (a) and (b)
The Vijayawada Thermal Power Project
Stage-III, envisaging installation of two
units of 210 MW each, was approved
by the Planning Commission in Febru-
ary, 1991 at an estimated cost of Rs.
585.76 crores. The Planning Commis-
sion have tentatively recommended an
outlay of Rs. 39.60 Crores for the An-
nual Plan 1991-92.

(c) The Letter of Intent for the main
equipment was placed on BHEL in
April, 1990 and the advance payment
was released to BHEL in this regard
in February, 1991. The first unit is en-
visaged to be commissioned in 1993-
94 and the second unit in 1994-95.

Harnessing of Tidal Waves

3634. SHRI K.V. THANGKA -BALU:
Will the Minister of POWER AND
NON-CONVENTIONAL ENERGY
SOURCES be pleased to state:

(a) whether there is any proposal to
acquire new technologies for harnes-
sing of tidal waves for power genera-
tion at cheap rates; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE
MINISTRY OF POWER AND NON-
CONVENTIONAL ENERGY SOURCES

(SHRI KALP NATH RAI): (a) and (b) No specific proposal to acquire new technologies for generation of power from tidal waves at cheaper rates is under consideration of the Government at present. Investigations on Kachchh tidal project are being carried out by Central Electricity Authority.

Targets of Oil Production

3635. SHRI K.V. THANGKA BALU: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether oil companies in the country have requested the Government to slash their crude oil and natural gas productions target for 1991-92 by over six million tonnes; and

(b) if so, the details thereof and the reaction of the Government thereon?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SKHANKARANAND): (a) and (b) Oil companies have indicated that there would be shortfalls in the estimated crude oil production for 1991-92 on account of various factors. The revised estimated production figures are yet to be finalised.

Coal Linkage of Thermal Power Plants

3636. SHRI K.V. THANGKA BALU: Will the Minister of COAL be pleased to state:

(a) whether any proposal is under consideration of the Government for coal linkages so that every thermal power station is linked to the nearest coal mine; and

(b) if so, the details thereof indicating the coal linkage with each power project in each state?

The DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NYAMAGOUDA): (a) While deciding the coal linkages efforts are always made to provide coal linkage to the thermal power stations from a rational source. Since coal reserves are limited to the south eastern part of the country it may not always be possible to provide coal linkage from the nearest coalfield.

(b) A statement showing the monthly linkage of coal for thermal power stations for the quarter July-September, 1991 is enclosed.

STATEMENT

(Figures in '000 Tonnes)

Name of TPS		Approved Monthly Linkage Total	Name of Company	Source
(1)	(2)	(3)	(4)	(5)
I Northern Region				
1	Baderpur	300	CCL CCL	S. Karanpura N. Karanpura
2	I.P. Station	100	BCCL CCL	Jharia S. Karanpura
3	Rajghat	40	BCCL CCL	Jharia N. Karanpura
Total Delhi		400		
4	Faridabad	60	CCL	S. Karanpura
5	Paripat	180	CCL CCL	Dhoni S. Karanpura (Kuju)
Total Haryana		240		
6	Bhatinda	180	CCL CCL BCCL	North Karanpura Rajrappa Jharia
7	Roper	300	CCL	N. Karanpura
7	Roper		CCL	Dhoni